

**Sholayar Hydro Electric Scheme**

1894. Shri Maniyangadgan: Will the Minister of Planning be pleased to state:

(a) whether the Sholayar Hydro Electric Scheme sent by the Kerala Government has been approved by the Planning Commission; and

(b) if not, the reasons therefor?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) No, Sir.

(b) The extent to which waters are available for this scheme is under discussion between Kerala and Madras States.

**Documentaries**

1895. Shri T. B. Vittal Rao: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any special documentaries have been ordered through an Italian producer for the Government of India;

(b) the details of the contract;

(c) how many documentaries and/or feature films have been ordered and their footage and cost;

(d) the total expenditure incurred by Government so far on this account, including the cost of material supplied, processing and printing charges, cost of personnel supplied and other incidental expenses; and

(e) the actual footage shot and how much of that has been used?

The Minister of Information and Broadcasting (Dr. Keskar): (a) It has been arranged that Mr. Roberto Rossellini, the Italian producer, produces 12 documentaries for the Central Government in the course of his production programme in India.

(b) and (c). Mr. Rossellini will produce a feature film of between 10,000 and 12,000 feet in colour and

12 documentaries of between 400 and 800 feet, also in colour. Government will have all rights in the documentary films throughout the world except France and Italy. Government will also have the right to use the negative of the feature film in any manner they may deem fit for screening with India and for non-commercial exhibition abroad. Government is, in addition to negatives of the feature and documentary films, entitled to six copies of any six of the documentary films selected by it. These will be supplied free of cost. Certain staff and equipment will be placed at the disposal of Mr. Rossellini for the production of the films and a sum not exceeding Rs. 77,000/- for various expenses incurred during the production of the films will be paid in addition to travelling expenses by rail.

All costs incurred out of India for the processing of the films and all costs of customs duty, clearance and other charges, transportation outside India and all other costs will be met by Mr. Rossellini.

(d) A sum of Rs. 84,218/- has been incurred on account of the various expenses including the pay and allowances of staff which is to be incurred by Government under the agreement.

(e) The footage shot and used cannot be given correctly at present as the processing and editing has not been completed.

**Closure of Textile Mills**

1896. Shri Yajnik: Will the Minister of Labour and Employment be pleased to state:

(a) the number of textile and other factories that have been closed in Gujerat Division of the Bombay State during the year 1956-57;

(b) the number of shifts that have been closed in various factories during that period;